

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/282(CHE)2021

NAME OF THE PETITIONER : OPG Power Generation Pvt Ltd

NAME OF THE RESPONDENT(S) : AKMG Alloys Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC 2016

ORDER

Ld. Counsel, Mr.Jeevan Hari appears for the Applicant/Operational Creditor.
Ms. Akila appears for the Respondent.

In this Case Applicant was directed to provide certain documents to the Respondent and the same have not been provided till date. Counsel for the Applicant stated that he would provide the necessary documents and the counsel is directed to provide within **two weeks**.

Case is posted for hearing on **02.07.2024**.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)